

Unserviceable Russian Aircraft

5997. SHRI SURAJ BHAN :
Will the Minister of DEFENCE be
pleased to state :

(a) whether 12 squadron of I. L. 14
Russian aircrafts are lying unserviceable;

(b) if so, from what date ;

(c) what are the reasons for grounding
such a big fleet of aircrafts; and

(d) whether Government propose to
fix responsibility for the maintenance
and operation of aircrafts vital for the
defence of the country ?

THE MINISTER OF DEFENCE
(SHRI JAGJIVAN RAM): (a) and
(b) The Indian Air Force had only
one Squadron of IL-14 aircraft. The air-
craft were withdrawn from service with
effect from 1st April, 1975.

(c) The aircraft were withdrawn from
service because spares required for
maintenance of the aircraft were not
available, the same having gone out of
production in the country of manu-
facture.

(d) The Government have already
laid down a regular system for main-
tenance and operation of all aircraft of the
defence services.

**Ex-gratia payment to dependents of
Shri D. S. Lamba, Judge of Punjab
and Haryana High Court from
Prime Minister's Relief Fund.**

5998. SHRI OM PRAKASH TYAGI:
Will the PRIME MINISTER be pleased
to state:

(a) whether any ex-gratia amount
has been paid to the dependents of
Shri D. S. Lamba, a temporary judge of
the Punjab and Haryana High Court
who died on 27th November, 1976 from
the Prime Minister's Relief Fund or
any other Fund of the Centre; and

(b) if so, who moved for the same
and the details of the amount paid ?

THE PRIME MINISTER (SHRI
MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

**हिन्दी कार्य के लिये बनाये गये पदों का
एक समान काडर**

5999. श्री मोहन लाल पिपिल :
क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय
सचिवालय में हिन्दी का काम करने के लिए
बनाये गये पदों को एक समान काडर बनाने
का निर्णय कर लिया गया है ; और

(ख) यदि हां, तो तत्संबंधी व्यौरा क्या
है और यह काडर कब तक बनाया जाएगा ?

गृह मंत्री (श्री चरण सिंह) : (क) जी
हां ।

(ख) अभी संवर्ग की रूपरेखा पर संघ
लोक सेवा आयोग के साथ विचार-विमर्श
किया जा रहा है । उम्मीद है कि यह संवर्ग
शीघ्र ही बन जाएगा ।

“समाचार” को विशेष अनुदान

6000. श्री शरद यादव : क्या सूचना
और प्रसारण मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या ‘समाचार’ आर्थिक संकट में
है और क्या वह निकट भविष्य में अपने कर्म-
चारियों और सरकारी एजेंसियों जैसे विदेश,
संचार तथा डाक और तार विभाग को राशि
दे पाने की स्थिति में होगा ;

(ख) नियमित अनुदान के अलावा अब
तक सरकार ने ‘समाचार’ को कुल कितना
विशेष अनुदान दिया है ;

(ग) क्या सरकार का विचार निकट
भविष्य में यह अनुदान देते रहने का है; और

(घ) क्या सरकार का विचार ‘समा-
चार’ में वित्तीय अनियमितताओं को समाप्त

करने के लिए कोई कदम उठाने का है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण खड्गवाणी) : (क) "समाचार" की वित्तीय स्थिति, भारत की समाचार एजेंसियों के भाड़ी ढांचे की जांच करने के लिए सरकार द्वारा नियुक्त विशेषज्ञ समिति द्वारा प्रांकी जाती है । समिति की रिपोर्ट शीघ्र ही प्राप्त होने की सम्भावना है ।

(ख) 1976-77 के दौरान, सरकार ने "समाचार" को 50 लाख रुपये की राशि के विशेष अनुदान दिये ताकि वह पहले की देयताओं, चालू घाटे और कर्मचारियों की परिलब्धियों में वृद्धि के कारण बढ़े हुए व्यय की पूर्ति कर सके ।

(ग) इस पर निर्णय विशेषज्ञ समिति की सिफारिशों की रोशनी में लिया जायेगा ।

(घ) "समाचार" में किन्हीं वित्तीय अनियमितताओं के बारे में सरकार के पास फिलहाल कोई सूचना नहीं है ।

Sick Units

6001. SHRI O. V. ALAGESAN: Will the Minister of INDUSTRY be pleased to state:

(a) a list of sick industrial units taken over and are presently under Government management;

(b) amount invested in these units;

(c) profit or loss made by these units since Government took over their management; and

(d) the total number of persons employed in these units?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) A list of sick industrial undertakings the management of which has been taken over by Government is laid on the Table of the House. [Placed in Library. See No. LT-953/77].

(b) to (d). The information is being collected and will laid on the Table of the House.

Setting up of Small Scale Industries by Technical persons in Backward Areas

6002. SHRI S. D. SOMASUNDRAM: Will the Minister of INDUSTRY be pleased to state:

(a) the number of technically qualified persons who have so far set up small scale industries in backward areas; and

(b) the areas involved and the annual turnover of such industries?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) :

(a) According to the information received from 11 States and 6 Union Territories, 1366 technically qualified persons have set up industries in the backward districts of these States/Union Territories.

(b) The areas involved include all backward districts in the respective States and Union Territories. According to the information received from 5 States and 2 Union Territories, the annual turnover of such industries is Rs. 10.47 Crores.

Assistant Grade Departmental Limited Competitive Examination

6003. SHRI MANOHAR LAL SAINI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Assistant Grade Departmental Limited Competitive Examination has been done away with by the Subordinate Services Commission, New Delhi, while all other Departmental Examinations are being conducted regularly;]

(b) if so, the reasons therefor;

(c) whether the said examination has been conducted in February, 1977 for Railway Board Employees only; and

(d) if so, the reasons for such discrimination towards CSS employees?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) :

(a) and (b). In view of complaints of stagnation and the reduction in the number of posts of Assistants with the introduction/extension of Desk Officer Scheme, the Rules relating to the Central Secretariat Service were amended in April, 1977, abolishing the Limited De-